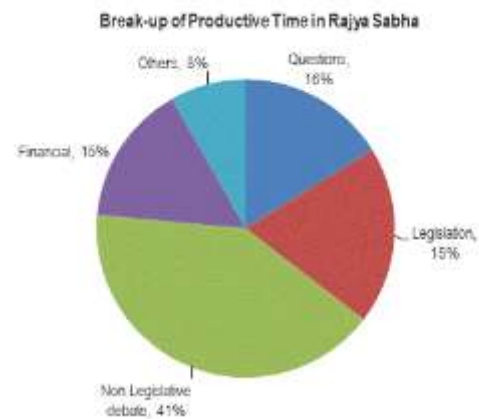
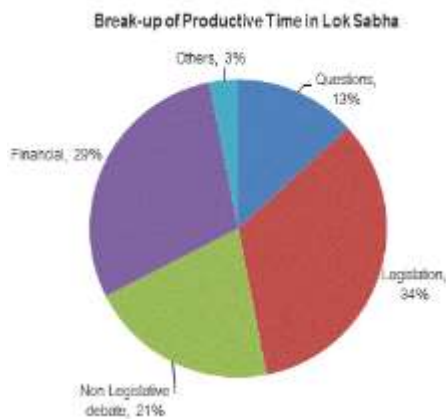


Plan vs. Performance

Budget Session – January 31 to April 12, 2017

This note lists the legislative business planned by Parliament and compares it with the actual performance during Budget Session 2017.

	Plan	Actual
No. of Sittings (Lok Sabha)	31	29
No. of Sittings (Rajya Sabha)	31	29
No. of Bills for passing		
- Finance and Appropriation Bills	1	5
- Other Bills	36	13
No. of Bills for introduction		
- Finance and Appropriation Bills	1	5
- Other Bills	22	19
No. of Bills for withdrawal	1	3



The Budget Session of Parliament adjourned *sine die* on April 12, 2017. Both Houses witnessed discussions on the Budget and Motion of Thanks on the President’s Address. Rajya Sabha also discussed the working of one ministry out of the scheduled four ministries and issues related to electoral reforms and Aadhaar. Lok Sabha discussed demands for grants of four ministries and issues related to sustainable development goals.

19 legislative Bills were introduced during the Session and 13 were passed other than the Finance and Appropriation Bills. Three Bills were withdrawn. Lok Sabha worked for 108% of the scheduled hours and Rajya Sabha for 86%.

Bills listed for passage

Short Title	Lok Sabha	Rajya Sabha
The Admiralty (Jurisdiction and Settlement of Maritime Claims) Bill, 2016	Passed on 10 Mar 2017	
The Armed Forces Tribunal (Amendment) Bill, 2012		
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2016		
The Consumer Protection Bill, 2015		
The Employee's Compensation (Amendment) Bill, 2016	Passed on 5 Apr 2017	Passed on 22 Mar 2017
The Enemy Property (Amendment and Validation) Bill, 2016	Passed on 14 Mar 2017	Passed on 10 Mar 2017

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April 12, 2017

Short Title	Lok Sabha	Rajya Sabha
The Factories (Amendment) Bill, 2016		
The Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Bill, 2014	Passed on 11 Apr 2017	Passed on 21 Mar 2017
The Maternity Benefits (Amendment) Bill, 2016	Passed on 9 Mar 2017	Passed on 20 Mar 2017
The Mental Health Care Bill, 2013	Passed on 27 Mar 2017	Passed on 30 Mar 2017
The Motor Vehicles (Amendment) Bill, 2016	Passed on 7 Apr 2017	
The National Institutes of Technology, Science Education and Research (Second Amendment) Bill, 2016	Passed on 28 Mar 2017	
The Prevention of Corruption (Amendment) Bill, 2013		
The Whistle Blowers Protection (Amendment) Bill, 2015		

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for introduction and passage

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Finance Bill, 2017	Introduced on 3 Feb 2017 Passed on 22 Mar 2017	Passed on 29 Mar 2017
The Specified Bank Notes (Cessation of Liabilities) Bill, 2017 – Replaces an Ordinance	Introduced on 3 Feb 2017 Passed on 7 Feb 2017	Deemed to be passed
The Payment of Wages (Amendment) Bill, 2017– Replaces an Ordinance	Introduced on 3 Feb 2017 Passed on 7 Feb 2017	Passed on 8 Feb 2017
The Central Goods and Services Tax Bill, 2017	Introduced on 27 Mar 2017 Passed on 29 Mar 2017	Passed on 6 Apr 2017
The Goods and Services Tax (Compensation for Loss of Revenue) Bill, 2017	Introduced on 27 Mar 2017 Passed on 29 Mar 2017	Passed on 6 Apr 2017
The Integrated Goods and Services Tax Bill, 2017	Introduced on 27 Mar 2017 Passed on 29 Mar 2017	Passed on 6 Apr 2017
The Chit Funds (Amendment) Bill, 2017		
The Financial Resolution and Deposit Insurance (FRDI) Bill, 2017		
The Securities and Exchange Board of India (Amendment) Bill, 2017		
Education		
The Footwear Design and Development Institute Bill, 2017	Introduced on 14 Mar 2017 Passed on 5 Apr 2017	
The Indian Institutes of Management Bill, 2017	Introduced on 9 Feb 2017	
The Indian National Defence University Bill, 2017		
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2017	Introduced on 10 Apr 2017	
Health		
The Medical Termination of Pregnancy (Amendment) Bill, 2017		
Law and Justice		
The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2017	Introduced on 10 Mar 2017 Passed on 23 Mar 2017	Passed on 10 Apr 2017
The Divorce (Amendment) Bill, 2017		
The Repealing and Amending Bill, 2017	Introduced on 9 Feb 2017	
The Representation of the People (Amendment) Bill, 2017		
The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2017		
Transport/ Waterways		
The Aircraft (Amendment) Bill, 2017		
The Anti-Maritime Piracy Bill, 2017		

Short Title	Lok Sabha	Rajya Sabha
Statistics		
The Collection of Statistics (Amendment) Bill, 2017	Introduced on 20 Mar 2017 Passed on 11 Apr 2017	
Water Resources		
The Inter-State River Water Disputes (Amendment) Bill, 2017	Introduced on 14 Mar 2017	

Note: Blank cell indicates that the Bill was not introduced in any House or passed by any House.

Bills not listed for introduction and passage but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
The Taxation Laws (Amendment) Bill, 2017	Introduced on 31 Mar 2017 Passed on 6 Apr 2017	Will be deemed to be passed
The Union Territory Goods and Services Tax Bill, 2017	Introduced on 27 Mar 2017 Passed on 29 Mar 2017	Passed on 6 Apr 2017
The Appropriation Bill, 2017	Introduced on 20 Mar 2017 Passed on 20 Mar 2017	Passed on 23 Mar 2017
The Appropriation (No. 2) Bill, 2017	Introduced on 20 Mar 2017 Passed on 20 Mar 2017	Passed on 23 Mar 2017
The Appropriation (Railways) Bill, 2017	Introduced on 20 Mar 2017 Passed on 20 Mar 2017	Passed on 30 Mar 2017
The Appropriation (Railways) No.2 Bill, 2017	Introduced on 20 Mar 2017 Passed on 20 Mar 2017	Passed on 30 Mar 2017

Bills not listed for introduction but introduced

Short Title	Lok Sabha	Rajya Sabha
The Indian Institutes of Information Technology (Public-Private Partnership) Bill, 2017	Introduced on 10 Apr 2017	
The National Bank for Agriculture and Rural Development (Amendment) Bill, 2017	Introduced 5 Apr 2017	
The Indian Institutes of Information Technology (Amendment) Bill, 2017	Introduced on 27 Mar 2017	

Bills not listed for introduction but introduced and passed by one House

Short Title	Lok Sabha	Rajya Sabha
The National Commission for Backward Classes (Repeal) Bill, 2017	Introduced 5 Apr 2017 Passed on 10 Apr 2017	
The Constitution (123rd Amendment) Bill, 2017	Introduced 5 Apr 2017 Passed on 10 Apr 2017	Referred to Select Committee

Bills withdrawn

Short Title	Withdrawn on	Remarks
The Tribunals, Appellate Tribunals and Other Authorities (Conditions of Service) Bill, 2014	11 Apr 2017	
The Seamen's Provident Fund (Amendment) Bill, 2007	7 Apr 2017	
The Payment of Wages (Amendment) Bill, 2016 – listed for withdrawal	3 Feb 2017	Replaced by a new Bill

Sources: Bulletins of Lok Sabha and Rajya Sabha; PRS.

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